F. No. J-11017/26/2023-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi Dated the 11th October, 2023

ORDER

The President is pleased to engage following two Advocates as Senior Panel Counsel for conducting Central Government litigations before the High Court of Delhi and Central Administrative Tribunal (PB) at New Delhi, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

High Court of Delhi

AND

Central Administrative Tribunal (PB) New Delhi

Senior Panel Counsel

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrl. No.
1.	R. V. Sinha	405, Lawyers' Chambers, Block-III, Delhi High Court, New Delhi-110003. Mob: 9868230464 Email: sinhaadvocate@hotmail.com	D/298/1988
2.	Amit Sinha	405, Lawyers' Chambers, Block-III, Delhi High Court, New Delhi-110003. Mob: 9810673337 Email: sinhaadvocate@outlook.com	D/167/2014

- 3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.
- 4. Hindi version of this order will follow.

(Vijay Kumar Sharma) Senior Adviser

Senior Adviser

K. Campa 1111012023

Copy through email to:

- 1. PS to MoS (IC) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
- 5. The In-charge, Litigation (High Court / CAT) Section, New Delhi.
- 6. The Registrar, High Court of Delhi, New Delhi.
- 7. The Registrar, CAT (PB) New Delhi.
- 8. Both the Sr. Panel Counsel, as above.
- 9. The Pay & Account Office, Department of Legal Affairs.
- 10. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 11. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
- 12. Spare copies.

K. Carra (Kumar Gaurav)

Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in

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